

DIVISION BENCH

O-131

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. (IB)/1324(KB)2019

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>rd</sup> March,  
2021, 10:30 A.M**

Name of the Company	TRUE TRAVELMAXX PVT. LTD. Vs. MY HOLIDAY MAKERS INDIA PVT. LTD		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Counsel /Pr.CS/Pr.CA appeared through Video Conferencing:**

None present

**ORDER**

No representation on behalf of the parties.

2. List this matter on 26.04.2021 for further consideration.

(Harish Chander Suri)  
Member (Technical)

(Rajasekhar V.K.)  
Member (Judicial)